

**INSTITUTION, DISPOSAL AND PENDENCY OF IPR AND NON-IPR COMMERCIAL CASES
BEFORE COMMERCIAL DIVISION DURING THE MONTH OF MAY, 2025**

COMMERCIAL CASES (IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.05.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.25
CIVIL SUITS (COMM)	2334	187	82	2439
CIVIL ORIGINAL (COMM-IPD-TM)	939	39	19	959
CIVIL ORIGINAL (COMM-IPD-CR)	153	18	0	171
CIVIL APPEAL (COMM-IPD-GI)	0	0	0	0
CIVIL APPEAL (COMM-IPD-PAT)	198	7	6	199
CIVIL APPEAL (COMM-IPD-PV)	0	0	0	0
CIVIL APPEAL (COMM-IPD-TM)	102	8	4	106
CIVIL APPEAL (COMM-IPD-CR)	9	1	0	10
CIVIL ORIGINAL (COMM-IPD-PAT)	46	5	1	50
CIVIL ORIGINAL (COMM-IPD-PV)	0	0	0	0
CIVIL ORIGINAL (COMM-IPD-GI)	0	0	0	0
TOTAL	3781	265	112	3934

COMMERCIAL CASES (NON-IPR)				
COMMERCIAL DIVISION CATEGORIES OF CASES	PENDENCY AS ON 01.05.25	INSTITUTION	DISPOSAL	PENDENCY AS ON 31.05.25
CIVIL SUITS (COMM)	1349	31	22	1358
ORIGINAL MISC. PET. (I) (COMM)	253	74	71	256
ORIGINAL MISC. PET. (T) (COMM)	45	17	11	51
ORIGINAL MISC. PET. (J) (COMM)	0	0	0	0
ORIGINAL MISC. PET. (E) (COMM)	14	6	3	17
ORIGINAL MISC. PET. (COMM)	2353	56	31	2378
ORIGINAL MISC. PET. (ENF.) (COMM)	929	34	19	944
ORIGINAL MISC. PET. (EFA) (COMM)	43	0	1	42
ARBITRATION APPEAL (COMM)	65	6	5	66
ORIGINAL MISC. PETITIONS (MISC.) (COMM)	48	120	117	51
COUNTER CLAIMS (COMM)	180	5	9	176
CIVIL SUITS (COMM) (INFRA)	1	0	0	1
TOTAL	5280	349	289	5340